

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 309
(IB)-197(PB)/2017
New IA-1677/2024

IN THE MATTER OF:

Edelweiss Asset Reconstruction Company Ltd. ... Applicant/Petitioner

Versus

Tecpro Systems Ltd. ... Respondent

Under Section: 7 of IBC, 2016 (Liq.)

Order delivered on 18.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 5 pm, let the petition be listed for hearing on 19.04.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)